

Energy Saving Technology

*428. SHRI M.V.
CHANDRASEKHARA
MURTHY:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the government have urged all the large industrial units to adopt energy saving technology while processing petroleum products; and

(b) if so, the guidelines issued in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) (a) and (b): Directorate General of Technical Development have urged the large industrial units to adopt energy saving technology. Suggestions for energy audit, information system explaining measures taken to reduce energy consumption, publication of success stories, setting up consumer service cells, R&D programme including training on energy conservation etc. have been circulated to various industries through Development Panels and Development Councils of Industries.

Oil refineries producing petroleum products are also constantly urged to adopt energy saving techniques and their performance is regularly monitored.

Committee on Working of ICAR

[*Translation*]

4652. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Dr. G. V. K. Rao Com-

mittee appointed by the Government to go into the working of the Indian Council of Agriculture Research (ICAR) has submitted its report;

(b) if so, the recommendations made by the Committee; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Sir, Dr. G.V.K. Rao Committee, which was appointed by the President, ICAR Society, submitted its report.

(b) Important recommendations relate to administrative reforms, delegation of powers, simplification of procedures, strengthening of linkages with universities/scientific organisations, strengthening of the transfer of technology programmes, identification of thrust areas of research, and improvements in the research planning, implementation, monitoring and evaluation systems, etc.

(c) Most of the recommendations have been accepted by ICAR and necessary action to implement them has been taken.

Constitution of NFCH

4653. SHRI BARE LAL JATAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have constituted the National Foundation for Communal Harmony (NFCH) for providing relief to the children of the communal riots affected families; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.N.

JACOB): (a) and (b) The National Foundation for Communal Harmony has been set up as a society registered at New Delhi under the Societies Registration Act, 1860. The Union Home Minister is the Chairman of its Governing Council which includes other eminent persons.

[English]

**Employees of Kendriya Vidyalaya,
Moscow**

4654. SHRI RAMASHRAY PRASAD
SINGH:
DR. LAL BAHADUR RAWAL:
DR. SUDHIR RAY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether employees of Kendriya Vidyalaya, Moscow are treated as personnel of Indian Mission in regard to their children's eligibility for Central Government reserved seats for getting admission into Medical Colleges;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI):
(a) No, Sir.

(b) Does not arise.

(c) Under the rules seats which are allocated to this Ministry are strictly meant for the children of India based staff serving in the Missions abroad.

**World Food Programme Project on
Fisheries**

4655. SHRI S.B. SIDNAL: Will the

Minister of AGRICULTURE be pleased to state:

(a) whether the World Food Programme (WFP) has granted extension to an on-going project to raise fish output in Assam; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a): Yes, Sir.

(b): Under the expansion phase of on-going project on Inland Fisheries Development in Assam, World Food Programme (WFP) has approved food aid valued at US dollars 3.7 million over a period of 4 1/2 years for rehabilitation and development of 102 beels which would enhance fish production in the State.

Primitive Tribes

[Translation]

4656. SHRI SUSHIL CHANDRA VERMA: Will the Minister of WELFARE be pleased to state:

(a) the details of the primitive tribes in the country; and

(b) the population of these tribes as per 1981 and 1991 census?

MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Seventy four tribal communities are identified as primitive tribal groups in the country. The population of primitive tribals groups according to 1991 Census is not yet available. Details according to 1981 Census are given in the attached statement: